NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CORAM : PRESENT : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **17.01.2019**

NAME OF THE PARTIES: CBRE South Asia Pvt. Ltd.
v/s.
Supreme Housing & Hospitality Pvt. Ltd.

UNDER SECTION 8 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

20. C.P. (IB)-4417/MB/2018

Counsel for the Petitioner present. No representation on the side of Corporate Debtor. Counsel for the Petitioner seeks time to intimate the next date of hearing to the other side and file proof of service. List this matter on 31.01.2019.

SD/-

V. NALLASENAPATHY
Member (Technical)

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

Nirmiti